

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : MA(CA)/1193/2020**  
**PETITION NUMBER : CP/CAA/799/2020**  
**NAME OF THE PETITIONER : RBN Securities Pvt Ltd**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Rule 11 of NCLT Rules, 2016**  
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**ORDER**

None for the Applicant. None for the Respondent.

Since the Applicant did not appear during the earlier 2 hearings held on 07.03.2024 and 07.05.2024, today also none appeared.

In view of the above, **the Petition CP/CAA/799/2020 and Application MA(CA)/1193/2020 are dismissed for non-prosecution.**

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk